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The Orissa Gazette

PUBLISHED BY AUTHORITY.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD. TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
5th, Thursday	8-30 P.M.	Leave Puri ..	By special train.
6th, Friday	8-15 A.M.	Arrive Salur ..	(Private Arrival).
	8-30 A.M.	Detrain Leave Salur ..	By car.
	11-30 A.M.	Arrive Koraput ..	(Collector's House).
	3-45 A.M.	Leave Koraput ..	By car.
	4-30 P.M.	Arrive Jeypore (Nua Bondho).	
7th, Saturday to 11th, Wednesday	.. } .. }	HALT	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 12th, Tuesday	8-30 A.M.	Leave Jeypore	.. By car.
	9-15 A.M.	Arrive Koraput	.. (Collector's House).
	4-30 A.M.	Leave Koraput	.. By car.
	7-30 P.M.	Arrive Salur	..
13th, Friday		ENTRAIN.	
	.. 2-25 A.M.	Leave Salur	.. By special train
	7-50 A.M.	Arrive Naupada Junction.	
	8-30 A.M.	Leave Naupada Junction	By special train on the narrow gauge.
14th, Saturday 15th, Sunday	10-20 A.M.	Arrive Parlakimedi.	
		HALT.	
	.. 6-15 P.M.	Leave Parlakimedi (Bosonto Nibas).	.. By car.
	7-15 P.M.	Arrive Palasa.	
16th Monday		ENTRAIN.	
	8-00 P.M.	Leave Palasa	.. By special train.
	.. 7-30 A.M.	Arrive Berhampur.	
	8-00 A.M.	Detrain	.. (Public Arrival). Inspection of Guard of Honour and introduction of officials and non-officials to His Excellency by the Collector. His Excellency, Lady Hubback and the party then return to the special train.
	8-52 A.M.	Detrain and leave for the Darbar Hall, Berhampur.	
	9-00 A.M.	Arrive Darbar Hall	.. Inspect the Guard of Honour. Receive Municipal Council address.
	9-20 A.M.	Leave Darbar Hall	.. By car.
	9-55 A.M.	Arrive Collector's bungalow, Chatrapur.	
17th, Tuesday to 20th, Friday	.. } .. }	HALT.	
21st, Saturday	..	9-00 A.M. Leave Chatrapur	.. By car.
		9-30 A.M. Arrive Rambha.	
22nd, Sunday		10-00 A.M. Leave Rambha	.. By special train.
		2-00 P.M. Arrive Puri.	
		Detrain and drive to Government House, Puri.	

PARTY.

His Excellency.

Lady Hubbaek.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhanmad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 29th October 1936.

No. 6125-A.—Mr. Sudhendra Nath Mozumdar, I.C.S., on being relieved of his duties as officiating Deputy Secretary to Government in the Home (Reforms) Department, is appointed to be Director of Development, Orissa.

The 29th October 1936.

No. 6130-A.—Mr. L. J. Lucas, I.C.S., Joint Magistrate and Deputy Collector at present officiating as Magistrate and Collector of Patna, whose services have been placed at the disposal of the Government of Orissa, is appointed to act as Magistrate and Collector of Balasore.

The 29th October 1936.

No. 6135-A.—Khan Bahadur Muhammad Hamid, Magistrate and Collector of Balasore, on relief, is appointed Deputy Secretary to Government in the Home (Reforms) Department.

The 29th October 1936.

No. 6136-A.—Sriman Babu Gopalrao Patnaik, Deputy Tahsildar in the district of Koraput, is vested with the powers of a Magistrate of the third class and is directed under the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in the English language.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 29th October 1936.

No. 6111—S-28/36-R.—Under section 175 of the Madras Estates Land Act, 1908 (I of 1908), as amended by Act VIII of 1934, the Governor of Orissa is pleased to invest Maulavi Muhammad Muhiuddin Adeni, the Settlement Officer, Ganjam-Koraput, who was appointed as 'Collector' under Chapter XI of the Act, with all the powers, mentioned in the section, with effect from the 1st April 1936.

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 29th October 1936.

No. 7036-E.—In exercise of the powers conferred by section 3 of the Madras

Co-operative Societies Act, 1932 (Madras Act VI of 1932), the Governor is pleased to appoint M. R. Ry. Gorachand Padhi, Acting Sub-Deputy Registrar, Co-operative Societies, deputed to the Aska Central Co-operative Bank as Executive Officer to assist the Registrar, Co-operative Societies, under the said Act within the areas of the province of Orissa to which the said Act is applicable, and to confer on him the powers of a Registrar under sections 15, 37, 38, 39, 41 and sub-sections (1), (2) and (3) of section 51 and section 57-A of the said Act.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 27th October 1936.

No. 7025-L. S.-G.—Mr. L. E. Godfrey who was appointed in notification no. 1455-L. S.-G., dated the 20th June 1936, to act as the Superintendent of Excise and Salt in the district of Sambalpur, is confirmed in that appointment with effect from 1st April 1936.

R. P. WARD,

Offg. Secretary to Government.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.

NOTIFICATION

The 21st October 1936.

No. 3-A.—Babu Ramachandra Ramanuja Das, District Inspector of Schools, Puri, is allowed leave on average pay for four months under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 16th of September 1936.

H. DIPPIE,

Director of Public Instruction.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 22nd October 1936.

No. 9-A.—Mr. Sriram Chandra Mahapatra, Sub-Inspector of Schools, Dharmasala Circle in the district of Cuttack, is appointed to act as Deputy Inspector of Schools, Bhadrak, with effect from the date on which he joins the appointment, vice Babu Balamukund Dora on deputation.

H. DIPPIE,

Director of Public Instruction.